

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 476 of 97

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr. M.S.Mukherjee, Administrative Member

DINABANDHU SINGHAROY

VS

UNION OF INDIA & ORS.

For the applicant : Dr.S.Sinha, counsel

For the respondents: Mr.S.K.Dutta, counsel

Heard on : 25.6.97

Order on : 25.6.97

O R D E R

A.K.Chatterjee, VC

The petitioner was EDBPM of EDBO and he was retired on 2.5.97 on the basis that his date of birth was 3.5.32. The petitioner contends that infact his date of birth is 2.12.35 and that he should have retired on 2.12.2000. He made an appropriate representation in this regard to the concerned official which however, remains pending till this date. Hearing the counsel for both the parties and on perusal of the application we consider it appropriate to dispose of the application at this stage with a direction upon the respondents particularly upon the respondent No.2 to treat the application itself as the representation and to dispose it of by passing a speaking order within 6 weeks from the date of communication of this order which shall be communicated to the petitioner. The application is thus disposed of.

Ansarkar
MEMBER (A)

A.K. Chatterjee
VICE-CHAIRMAN